

DIVISION BENCH
COURT - II

P-110

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1100(KB)2018
IA(I.B.C)/600(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND JULY 2024

IN THE MATTER OF	SAHA & COMPANY VS APEEJAY TEA LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Operational Creditor
Mr. Patita Paban Bishwal, Adv.]

Mr. R.N. Ghose, Adv.] For the Corporate Debtor
Ms. Tanoya Ghose, Adv.]
Ms. Shusna Santra, Adv.]

ORDER

1. Learned Counsel for the Operational Creditor present. Learned Counsel for the Corporate Debtor present.
2. **IA(I.B.C)/600(KB)2023:**
 - a. Learned Counsel Mr. Shaunak Mitra appearing on behalf of the Operational Creditor submits that an appeal is pending in the connected matter before the Hon'ble National Company Law Appellate Tribunal, New Delhi.
 - b. In view of this, matter stands adjourned to **4th September, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**